

tures against the Chairman, India Tourism Development Corporation;

(b) if so, whether a copy of the report of the commission will be laid on the Table of the House; and

(c) what action Government propose to take to ensure honest administration at the top level of I.T.D.C.?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) to (c). The advice of the Central Vigilance Commission on certain allegations made against the Chairman, India Tourism Development Corporation has been received recently. This is under consideration.

Purchase and sale of Goods by India in Foreign Countries

8435. SHRI P. R. SHENOY: Will the Minister of COMMERCE be pleased to state:

(a) whether India is participating in international trade by purchasing goods in foreign countries and selling them in foreign countries; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) and (b). There is no sizeable trade by India of this nature. However, figures of total exports of India include re-exports also.

Group Insurance Scheme

8436. SHRI P. R. SHENOY: Will the Minister of FINANCE be pleased to state:

(a) whether there is no Group Insurance Scheme for establishments having less than 25 employees; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MATI SUSHILA ROHATGI): (a) There are Group Insurance Scheme for establishments with less than 25 employees.

(b) Does not arise.

Extension to Managing Directors of Nationalised Banks

8437. SHRI P. R. SHENOY: Will the Minister of FINANCE be pleased to state:

(a) the terms and duration of extension to each Managing Director of nationalised banks; and

(b) the reason for different terms and duration of extension to different Managing Directors?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) The date of first appointment of the present Chairman and Managing Director of each nationalised bank as the Chief Executive of that bank, either as Custodian or as Managing Director, and the duration of his current term, are as follows:-

Name of the nationalised bank and of its present Chairman and Managing Director	Date of first appointment of the person indicated in Col. (1) as Custodian/Chairman & Managing Director of the bank indicated in Col. (1)	Duration of the current term.
(1)	(2)	(3)
Central Bank of India Shri P. F. Gupta	1-5-1975	1-5-1975 to 30-4-1979
Bank of India Shri J. N. Saxena	1-10-1970	1-10-1974 to 30-9-1975
Punjab National Bank Shri P. L. Tandon	1-8-1972	11-12-1972 to 31-7-1975